

## By Speed Post

Office of Central Public Information Office Email: cpio\_ho@sebi.gov.in

CPIO/VP/2025-26/29170 November 19, 2025

Ms. Sonia Nagpal 1932, Sector-28, Faridabad-121008 Snagpal1932@gmail.com

Madam,

Sub: Compliance of CIC order dated 03.11.2025 in the appeal of Ms Sonia Nagpal Vs CPIO, SEBI- File No. CIC/SEBIE/A/2024/634959

- 1. This is with reference to CIC Order dated 03.11.2025 with regard to your appeal pertaining to your application dated 21.05.2024.
- 2. In this regard, the Hon'ble CIC had vide the aforesaid order directed the CPIO, SEBI to provide revised reply within 15 days of the date of receipt of the order. In this regard, our reply is as under:

Reply to your query:

As per information available on record, the break-up of the penalty amount is not available.

Your faithfully,

D Sura Reddy

Copy to

Hon'ble Information Commissioner Ms. Anandi Ramalingam Central Information Commission, Baba Gagnath Marg, Mumirka, New Delhi – 110 067